

SHRI RAJ RAHADUR : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1972, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1972, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

(iii) Committee on Public Undertakings

SHRI RAJ BAHADUR : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rules 312-B of the Rules of Procedure and Conduct of Business in Lok Sabha, ten members among themselves to serve as members of the Committee on Public Undertakings for the term ending on the 30th April, 1972."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312-B of the Rules of Procedure and Conduct of Business in Lok Sabha, ten members among themselves to serve as members of the Committee on Public Undertakings for the term ending on the 30th April, 1972."

The motion was adopted.

SHRI RAJ BAHADUR : Sir, I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate five members from Rajya Sabha to associate with the Committee

on Public Undertakings of the House for the term ending on the 30th April, 1972, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate five members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term ending on the 30th April, 1972, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

13.06 hrs.

RE : BUSINESS OF THE HOUSE

MR. SPEAKER : As for the discussion on Bangla Desh, we have already taken four hours. I am very well aware that Members are very keen to take a little more time. We had asked the Prime Minister to reply after the Lunch Hour.

SOME HON. MEMBERS . At 4 o' Clock.

MR. SPEAKER : I think, we have to finish along with this the discussion on the University Grants Commission's Report. So, we can take an hour more before the Prime Minister replies. There are four or five Members left on the list.

श्री रामदेव सिंह : (महाराजगंज) अध्यक्ष महोदय, अभी बहुत से लोग बोलने के लिये रह गए हैं। कार्य स्वगत प्रस्ताव पर आपने कहा कि बोलने का मौका मिलेगा।

SHRI RAJ BAHADUR : The Prime Minister may reply at 3 O'Clock.

MR. SPEAKER . Not at 3 O'Clock but, I think, we may better take 1½ hours more for Members and the Prime Minister can reply at 3.30.

SHRI S. M. BANERJEE (Kanpur) : Sir, before you adjourn.....